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DA 307/07

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice may be
sent to all respondents
by regd. Post / A.D.

13-12-09

13/12/09
S.O (J)

1. For hearing.

T. Delagim
17.11.09

Bench

ORDER DATED: 18/11/09

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Heard Counsel for both
sides. Order reserved.

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Mishra (A)

10
Mishra (A)

Order dated 25.1.2010

Order is pronounced in the open
court. For the reasons recorded separately,
the O.A. is dismissed. No costs.

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Mishra (A)

1
Mishra (A)